

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF PINKCITY ELECTRONICS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate person	Pinkcity Electronics Private Limited
2.	Date of incorporation of corporate person	20.11.1992
3.	Authority under which corporate person is incorporated / registered	Registrar of Companies, Delhi (RoC-Delhi)
4.	Corporate Identity Number / Limited Liability Identification No. of corporate person	U74899DL1992PTC051088
5.	Address of the registered office and principal office (if any) of corporate person	C-1/1183 Vasant Kunj New Delhi 110070
6.	Liquidation commencement date of corporate person	05th December 2022
7.	Name, Address, email address, telephone number and registration number of Liquidator	Name: Pradeep Kumar Reg. No.: IBB/PA-001/IP-P02583/2021-22/13981 Reg. Email id: pradeep35in@gmail.com Reg. Address: 7145, Sector-D, Pocket -7, Vasant Kunj, New Delhi-110070 Address for correspondence: EK-147, Eklavya Vihar, Sector -9, Vasundhara, Ghaziabad (U.P.) - 201012 Email id: liquidator.pinkcityelectronics@gmail.com
8.	Last date for submission of claims	4th January 2023

Notice is hereby given that the Pinkcity Electronics Private Limited has commenced voluntary liquidation on 5th December 2022.

The stakeholders of Pinkcity Electronics Private Limited are hereby called upon to submit a proof of their claims, on or before 4th January 2023, to the liquidator at the address mentioned against item 7. The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

Pradeep Kumar
Liquidator

Date: 08.12.2022

Place: New Delhi

IBBI/PA-001/IP-P02583/2021-22/13981
Pinkcity Electronics Private Limited

Pradeep

